

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No.612  
659/433-439/PB/2016  
CA/921/2018

**IN THE MATTER OF:**  
**V/s. BCC Fuba India Ltd.**

...PETITIONER

**Vs**

**M/s. SBJ Exports and MFG Pvt. Ltd.**

...RESPONDENT

**Section**  
**U/s 433, 434 & 439 in Liq.**

**Order delivered on 26.04.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**  
**For the Ex-Directors**

:Adv. Sajal Jain  
:Mr. Gurcharan Singh. Adv

**ORDER**

Due to paucity of time, matter is adjourned to **03.06.2024**.

**Sd/-**  
**(Court Officer)**